

provided to the patients and also that the stores are checked time to time to supply of genuine drugs only?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (d). There is no acute shortage of medicines in Delhi Hospitals. Generic substitute drugs of equal therapeutic value in place of brand-name drugs are supplied in the C.G.H.S. Dispensaries. Adequate measures to ensure supply of genuine drugs are taken.

Over-bridges at Railway Stations

7725. DR. KRUPASINDHU BHOI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway over-bridges proposed to be constructed at various Railway stations in the Chakradharpur and Waltair Divisions of South Eastern Railways during the next two years and the details thereof;

(b) whether Government propose to construct an over-bridge at Sambalpur for which a proposal has already been received in his Ministry; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Construction of road over-bridges in replacement of existing level crossings at Bolnngir and Bargarh Road in Chakradharpur Division and Srikakulam Road in Waltair Division is in progress. Proposals for construction of road over-bridges at Chakradharpur Chaibasa, Kandra and Sambalpur in Chakradharpur Division and Raya-gada in Waltair Division are under the examination of the Railway and the State Government. These pro-

posals will be included in the Railways Works Progress Programme as and when detailed designs, drawings, estimates and terms and conditions of sharing of cost are finalised and mutually accepted by the Railway and the State Government.

(c) Does not arise.

Conversion of Mau-Shahganj Line

7726. SHRI BAPUSHEB PARULKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the proposal to convert Mau to Shahganj metre gauge railway line to broad gauge railway line has been sanctioned;

(b) if so, the date when the proposal was sanctioned and estimated cost thereof;

(c) whether the attention of Government has been drawn to the news item published in Indian Express (Bombay Edition) dated 13th March 1981 under the heading "Two faces of Kedar Pandey"; and

(d) the reaction of Government thereto;

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No proposal to convert Mau to Shahganj has been sanctioned.

(b) to (d). A story on the Gauge Conversion Project of this railway line has appeared in the Newspaper.

Inland Waterways Scheme Submitted by Kerala

7728. SHRI M. M. LAWARANCA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government of Kerala have submitted a scheme to

develop Inland Waterways from Poovar in Trivandrum District to Hoxdrug in Cannanore District; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). No scheme for development of inland waterway from Poovar in Trivandrum District to Hoxdrug in Cannanore District, which is known as West Coast Canal, has been submitted by the Government of Kerala. However, development of stretches of this canal such as Muhe-Badagara- Nendakara- Charizekhal, vandrum Shertalay have been sanctioned as Centrally Sponsored Schemes in the past plan periods. A scheme for improvement of the canal between Quilon and Cochin was received from the Government of Kerala for being included in the Sixth Plan as a Centrally Sponsored Scheme. It has, however not been possible to include this scheme due to reduced provision allocated for I.W.T.

Talks held with West German Leaders About North South Dialogue

7729. **SHRI MADHAVRAO SCINDIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether during the recent visit of the Deputy Prime Minister and Foreign Minister of West Germany, the question of pursuing the Mexican summit proposal for a fresh initiative on the North-South dialogue was discussed;

(b) if so, the outcome thereof; and

(c) the latest prospects for the North-South Summit?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). The Deputy Prime Minister and Foreign Minister of the

Federal Republic of Germany had accompanied the President of the Federal Republic of Germany at the time of the latter's State visit of India from 4 to 9th March, 1981. The subject of North-South dialogue and the need for breaking the current impasse and for this purpose the undertaking of fresh initiative figured during discussions with him. There was also an exchange of views on the proposal for convening an International Meeting on Cooperation and Development at the level of Heads of States/Governments known as the Restricted Mexico Summit. This question was also discussed during the second Vienna Consultations on the subject on 13th March 1981. The Foreign Ministers of India and of F.R.G. had participated in these consultations together with other 9 Foreign Ministers. As a result of these consultations, it has been decided to hold the Summit meeting on October 22 and 23, 1981 preceded by a preparatory meeting of the Foreign Ministers of the participating countries in August 1981 in Mexico

Areas without voluntary/Government Organisation for Treatment of Lepers

7730. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have identified areas/regions where there are no voluntary or Government Organisations to render treatment to lepers; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) A statement indicating the population likely to be covered in the endemic areas in each State during the Sixth Five Year Plan period is attached.